## CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

## Petition No. 628/MP/2020

Subject: Petition under Section 79(1)(c), Section 79(1)(f) and

Section 79(1)(k) of the Electricity Act, 2003 seeking directions from this Commission to Power Grid Corporation of India Limited to extend the Long-Term Access start date and extend the deadline for completion of the dedicated

transmission line and pooling sub-station.

Date of Hearing : 6.10.2021

Coram : Shri P. K. Pujari, Chairperson

Shri I. S. Jha, Member Shri Arun Goyal, Member Shri P. K. Singh, Member

Petitioners : Azure Power India Private Limited and 3 Ors. (Azure

Power)

**Respondents**: Power Grid Corporation of India Limited (PGCIL)

Parties Present : Shri Shashwat Kumar, Advocate, Azure Power

Shri Rahul Chouhan, Advocate, Azure Power Ms. Suparna Srivastava, Advocate, PGCIL Ms. Soumya Singh, Advocate, PGCIL Shri Tushar Mathur. Advocate, PGCIL

Shri Yatin Sharma, CTU Shri Swapnil Verma, CTU Shri Siddharth Sharma, CTU

## **Record of Proceedings**

Case was called out for virtual hearing.

- 2. Learned counsel for the Petitioner sought a short adjournment as the arguing counsel was not present and also sought time to file rejoinder to the reply filed by PGCIL. The Commission adjourned the matter taking into consideration the Petitioner's request and granted time to the Petitioner to file rejoinder by 25.10.2021.
- 3. The Commission directed the CTU to file the following information on affidavit by 18.10.2021 with an advance copy to the Respondents:
  - a. Whether Petitioner has been granted Stage-II Connectivity under Clause 9.2.1 or Clause 9.2.2 of the RE Detailed Procedure.
  - b. As on date, the last date by which dedicated transmission line for Petitioners is required to be completed as per revised RE Detailed Procedure dated 20.2.2021.



4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

## By order of the Commission

sd/-

(V. Sreenivas) Deputy Chief (Law)